GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 526 TO BE ANSWERED ON 24.07.2025

E-waste processing management

526. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of registered e-waste processing and recycling units in the country, since last three years, State-wise and year-wise;
- (b) the total quantity of waste generated and the percentage of electronic e-waste disposed of through these regulated waste processing units, State-wise; and
- (c) the details of the funds allocated for the manufacturing and maintenance of the units, in last three years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

(a) Ministry has comprehensively revised the E-Waste (Management) Rules, 2016 and notified the E-Waste (Management) Rules, 2022 in November, 2022 and the same is in force since 1st April, 2023. The state wise numbers of registered recyclers since the implementation of the E-Waste (Management) Rules, 2022 is given below:

States	Registered Recycler	Registered Recycler
	Financial Year 2023-2024	Financial Year 2024-2025
Andhra Pradesh	4	5
Assam	-	1
Bihar	1	2
Chhattisgarh	2	2
Gujarat	37	41
Haryana	28	43
Himachal Pradesh	1	4
Jharkhand	1	3
Karnataka	41	57
Kerala	1	2
Madhya Pradesh	6	10
Maharashtra	50	75
Punjab	4	7
Rajasthan	8	14
Tamil Nadu	8	18

Telangana	14	19
Uttar Pradesh	74	125
Uttarakhand	5	7
West Bengal	6	11

(b) The Central Pollution Control Board (CPCB) estimates the e-waste generation at national level based on the countrywide sales data provided by the registered producers, and average life of notified electrical and electronic equipment (EEE), as mandated under the E-Waste (Management) Rules, 2022. As per the CPCB, e-waste generated and percentage of e-waste collected, dismantled and recycled / disposed in the country during the FY 2023-24 and 2024-25 is given below:

Financial Year (FY)	Total e-waste generated [Metric Ton (MT)]	Percentage (%) of e-waste waste collected, dismantled and recycled / disposed
2023-2024	12,54,286.55	61.94
2024-2025	13,97,955.59	70.71

The registered e-waste Recyclers are presently located in 19 States. Further, based on the annual reports received from these registered e-waste recyclers, the state-wise details of e-waste processed is as below:

S. No.	States	Quantity of E-Waste processed (MT)	
		FY 2023-2024	FY 2024-2025
1.	Andhra Pradesh	768.715	148.969
2.	Assam	-	-
3.	Bihar	-	6.00
4.	Chhattisgarh	7370.845	3500.917
5.	Gujarat	95776.688	76879.919
6.	Haryana	110061.696	149653.641
7.	Himachal Pradesh	159.679	169.271
8.	Jharkhand	-	129.1435
9.	Karnataka	20910.603	16151.766
10.	Kerala	5242.860	10079.632
11.	Madhya Pradesh	5914.660	13014.042
12.	Maharashtra	40664.231	52597.803
13.	Punjab	65.493	2972.086
14.	Rajasthan	24279.505	21345.480
15.	Tamil Nadu	23203.636	16360.815
16.	Telangana	65226.787	119187.979
17.	Uttar Pradesh	236727.041	388160.231
18.	Uttarakhand	134255.106	113562.255
19.	West Bengal	6302.319	4559.529

(c) Under the E-waste Management Rules, 2022, there is no provision for allocation of funds for the manufacturing and maintenance of these processing units.
